

केन्द्रीय विद्युत विनियामक आयोग

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

6<sup>th</sup>, 7<sup>th</sup> & 8<sup>th</sup> Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029

Phone: 011-26189709; Fax-20904365

To

Date: 22<sup>nd</sup> August, 2024

Shri Venkatesh,  
Advocate for Petitioner, NTPC,  
B-50, Defence Colony,  
New Delhi- 110024,

**Subject: Request for time extension in Petition No. 120/GT/2023 - reg.**

Ref: Your request letter dated: 9.8.2024;

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Sir,

With reference to your letter dated 3.4.2024 on the above subject, I am directed to inform that your request for extension of time for filing amended petition has been granted and the same is extended till **12.9.2024**, after serving a copy to the Respondents.

2. The Respondents shall file their replies on or before **14.10.2024** after serving copy to the Petitioner, who may file its rejoinder, if any, by **31.10.2024**. The due date for filing the additional information and reply/rejoinder shall be strictly complied with.
3. The matter shall be listed for hearing on **14.11.2024**.

Yours sincerely,

**Sd/-**  
**(Deepak Pandey)**  
Assistant Chief (Law)

Copy to:  
All Respondents